

DISPUTE WITH NEPAL ABOUT SUSTA

632. DR. (MRS.) MANAGLADEVI TALWAR :

SHRI Y. ADINARAYANA REDDY :

SHRI M SRINIVASA REDDY :

SHRI JAGAT NARAIN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the dispute with Nepal about Susta has been solved; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) There is no such dispute between India and Nepal and the Indo-Nepal boundary along its entire length is well defined and delineated.

(b) Both the Governments are considering the setting up of a Joint Survey Team to re-locate river boundaries along the Indo-Nepal border where boundary pillars etc. have been washed away by changes in the river. The re-location of the boundary on the river Gandak including the Susta sector will be looked into by the proposed Joint Survey Team when constituted.

ATTENDANCE BY CHINESE DIPLOMATS AT RECEPTIONS ARRANGED IN HONOUR OF P.M. AND FOREIGN MINISTER IN AFGHANISTAN AND NEPAL

633. SHRI Y. ADINARAYANA REDDY :

SHRI N SRINIVASA REDDY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Chinese diplomats attended the official receptions arranged in honour of the Prime Minister and the Foreign Minister in the course of their recent visit to Afghanistan and Nepal respectively; and

(b) whether the Government of India attach political significance to this new gesture of the Chinese Government and propose to respond to it in a reciprocal manner?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) It is indicative of the return to normal diplomatic behaviour by Chinese diplomats in those capitals.

TRIANGULAR TRADE AGREEMENT BETWEEN INDIA, BULGARIA AND TUNISIA

634. SARDAR HARCHARAN SINGH DUGAL :

SHRI B. K. MAHANTI :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that India concluded a triangular trade agreement with Bulgaria and Tunisia in May last to promote trade and commerce between the three countries;

(b) if so, what are the main features of the said agreement and how they would prove beneficial to India; and

(c) whether Government are negotiating such type of trade agreements with some other countries also, and if so, the details of efforts made so far and results achieved in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK) : (a) and (b) The State Trading Corporation entered into a tri-lateral deal in March, 1969, with the commercial organisations of Bulgaria and Tunisia.

Under this deal, India will export tea and other commodities to Tunisia; Tunisia will export triple super-phosphate to Bulgaria and India will import Urea from Bulgaria valued at Rs. 34 million. The deal enables India to develop trade with Tunisia which had stopped due to closure of Suez Canal and import larger quantities of Urea from Bulgaria. The tri-lateral transaction will be settled in non-convertible Indian Rupees.

(c) There is no such proposal at present.

INDIAN GOODS IN PAK CUSTODY

635. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any progress has been made to secure release of the Indian property/goods seized by Pakistan during the Indo-Pak conflict of 1965, and if so, the details thereof; and

(b) whether Government are aware that Pakistan has started disposing of the property/goods in question during the recent past gradually, and if so, what is Government's reaction in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) The Government of India have